

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**REGISTRAR'S COURT - CAUSE LIST**

Mrs.Meena Satheesh  
Ld.Registrar

Date: 5-7-2017  
Time: 12 Noon

**Court - 1**

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.130 of 2017 (SZ)	M/s. Rainbow Industries Rep.,by its Managing Partner, Srikakulam District <b>Vs</b> State of Andhra Pradesh, Rep.,by its Principal Secretary, Environment Forest Science and Technology, Secretariat, Guntur District and 4 others	M/s. P.Venkaiah Naidu & Associates <b>Counsel for Applicant</b> M/s. T.Sai Krishnan for R2 to R4	MoA & Reply of R1 Reply of R2 to R4 Notice sen to R5
2	Appeal No. 18 of 2017 (SZ)	C.H.Balamohan Pondicherry <b>Vs</b> The Union of India Rep.,by its Secretary to the Government, The Ministry of Environment, Forest and Climate Change, New Delhi and 2 others	M/s.Yogeshwaran Neha Miriam Kurian <b>Counsel for Appellant</b> Mr.Syed Nurullah Sheriff for R1 & R2 M/s. M.K.Subramanian E.Manoharan & P.Velmani for R3	For Reply of R1 & R3

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## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.45 of 2017(SZ)	<p style="text-align: center;">Thenkeeranur Vivasayigal Nala Sangam Rep.,by its Secretary G.Srinivasan, Villupuram District</p> <p style="text-align: center;"><b>Vs</b></p> <p style="text-align: center;">The Union of India Rep.,by its Secretary to Government, Ministry of Environment and Forest, New Delhi and 9 others</p>	<p>M/s.Taaur Associates S.Kamalesh Kannan S.Sai Sathya Jith <b>Counsel for Applicant</b> Mr.Syed Nurullah Sheriff for R1</p> <p>M/s.M.K.Subrmanian &amp; P.Velmani for R2 &amp; R3</p> <p>M/s. P.T.Ramkumar for R4 to R6</p> <p>Mrs.H.Yasmeen Ali for R7</p> <p>Mr.E.Manoharan &amp; V.Malarkodi for R8 to R10</p>	For Reply of R1 to R6, R8 to R10
2	Application No.59 of 2017 (SZ)	<p style="text-align: center;">Devi Social &amp; Educational Foundation Rep.,by its Managing Trustee Vadapalani, Chennai</p> <p style="text-align: center;"><b>Vs</b></p> <p style="text-align: center;">Director General of Hydrocarbons Noida and 8 others</p>	<p>M/s. Kaushik N Sharma, J.Jeya Sabare Eswaran &amp; K.Usha <b>Counsel for Applicant</b></p> <p>Mr. G.M Syed Nurullah Sheriff for R1 to R3</p> <p>M/s. M.K.Subramanian E.Manoharan &amp; P.Velmani for R4 and R9</p> <p>Mrs. H.Yasmeen Ali for R5</p> <p>M/s.D.S.Ekambaram &amp; P.Jayalakshmi for R6</p> <p>M/s. J.C.Durai Raj, A.Kalaiazhagan,G.Balaji Venkateswaran for R7</p> <p>M/s. King &amp; Patridge M.Vijayan M.Kumaresan for R8</p>	For Reply of R1 to R9

3	Application No.60 of 2017 (SZ)	<p>M/s.Pudukottai District Vadaku Neduvasal Pakuthi Pasana Vivasagal Nala Sangam Rep.,by its President, Mr.M.Selvaraj Pudukottai District <b>Vs</b> The Secretary Ministry of Petroleum and Natural Gas Government of India, New Delhi and 8 others</p>	<p>M/s.Vaiko, G.Devadoss &amp; R.Senthilselvan <b>Counsel for Applicant</b>  Mr. G.M Syed Nurullah Sheriff for R1 to R3 M/s. King &amp; Patridge M.Vijayan M.Kumaresan for R4 M/s. J.C.Durai Raj, A.Kalaiazhagan,G.Balaji Venkateswaran for R5 M/s. H.Yasmeen Ali for R8</p>	<p>MoA &amp; Reply of R6 &amp; R7  For Reply of R4</p>
4	Application No. 73 of 2017(SZ)	<p>A.Jayakanthan Cuddalore District <b>Vs</b> M/s. Oil and Natural Gas Corporation Limited, Rep.by its Chairman Cum Managing Director, New Delhi and 7 others</p>	<p>S.Lakshmi D.M.Precilla Jenifer <b>Counsel for Applicant</b> M/s. M/s. King &amp; Patridge for R1 M/s.M.K.Subramanian P.Velmani for R4,R5 Smt. Yasmeen Ali for R6 &amp; R7 Mr.E.Manoharan for R8</p>	<p>MoA &amp; Reply of R2,R3  Reply of R1,R4 to R8</p>

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